

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-58/2020/2917/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Jayanta Kumar Das,
Civil Judge & Asstt. Sessions Judge,
Kokrajhar.

Dated Guwahati the th 20 August, 2020.

Sub: **Vehicle permission.**

Ref:- Your letter No.354, dtd 17.08.2020

Sir,

With reference to the above, I am directed to inform you that you have been asked to place your application for permission to use the official vehicle to visit your family at Guwahati, before the District & Sessions Judge, Kokrajhar.

Yours faithfully,

St/-

2919

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-58/2020/2918- /A, dated 20.8.2020

Copy to:

1. The District & Sessions Judge, Kokrajhar. You have been directed to dispose of the matter of Shri Das at your level.
2. ✓ The Project Manager, Gauhati High Court.

20/8/2020

JT. REGISTRAR (VIGILANCE)

Idso